COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 237 OF 2017 & IA NO. 367 OF 2017

Dated: 1st December, 2017

In the matter of:

Essar Power Gujarat Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. List the matter on 30.01.2018.

COURT MASTER